

ITEM NO.801
MM

Court 8 (Video Conferencing)

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No.43948/2021 in Petition(s) for Special Leave to Appeal (Crl.)
No(s).5406/2019

(Arising out of impugned final judgment and order dated 29-01-2019
in CRLA No.6332/2010 passed by the High Court Of Judicature At
Allahabad)

SONU @ PEERA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 05-04-2021 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. Arunav Patnaik, Adv. (Mentioned by)
Mr. Santosh Kumar - I, AOR

For Respondent(s) Mr. Shashank Shekhar Singh, AOR

UPON being mentioned the Court made the following
O R D E R

List on 09.04.2021.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master